

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 671/2023

DAVID HANGSHING & ANR.

Petitioner(s)

VERSUS

NATIONAL INVESTIGATION AGENCY & ORS.

Respondent(s)

(IA No. 203081/2023 - INTERVENTION/IMPLEADMENT
IA No. 226206/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 186364/2023 - STAY APPLICATION)

Date : 22-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s)

Ms. Devahuti Tamuli, Adv.
Ms. Sumi Kakati, Adv.
Mr. Saurabh Borthakur, Adv.
For M/S. Veritas Legis, AOR

For Respondent(s)

Mr. Vikramjeet Banerjee, A.S.G.
Mr. Gautam Bhardwaj, Adv.
Mr. Vivek Gupta, Adv.
Mr. Shlok Chandra, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Kritagya Kumar Kait, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Chand Qureshi, Adv.
Ms. Yogamaya M.G., Adv.
Mr. Hiren Dasan, AOR

Mr. Aditya Bharat Manubarwala, Adv.
Mrs. Sarvagnya P Trivedi, Adv.
Mr. Vijay Kumar Arora, Adv.
Mr. Kalash Pandey, Adv.
Mrs. Akriti A Manubarwala, Adv.
Mr. Amar Khanna, Adv.
Mr. Surya Kanta Parhi, Adv.
Mr. Sparsh Chibber, Adv.
Mr. Bharat Thakorlal Manubarwala, AOR

Mr. Hitesh Kr Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

To enable the learned Additional Solicitor General
appearing for respondent No.1 to take instructions, list
on 29th April, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER